

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-869(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2018.**

**NAME OF THE COMPANY: M/s. Brad Realty Pvt. Ltd. V/s. M/s. Kindle  
Developers Pvt. Ltd.**

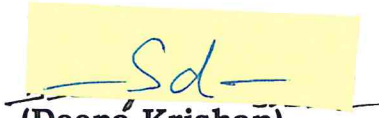
**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

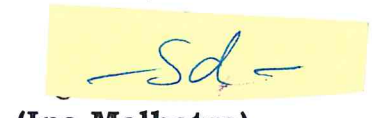
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Pankaj Paliwal, Advocate for the Petitioner

**ORDER**

No time left. Renotify this case on 21.08.2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**